			SCHEDULE			
	FORMA	AT FOR STATISTICA	L DATA FOR THE	MONTH NOVEMBI	ER 2020	
			(SEE RULE 3)			
	NAME OF COURT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1321	77	03	1395	00

न्यायाधीश वाणिज्यिक न्यायालय अजमर

MONTH NOVEMBER 2020

FORM 2

LIST OF CASES IN WHICH E-PAYMENTS OF COURT FEES WAS MADE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER	AJMER	48/2020	SBI/ GANESH SHOE MAKER	BABULAL SHARMA	18-11-2020	09-10-2020
2	COMMERCIAL COURT AJMER	AJMER	49/2020	SBI/ PARWATI SAREES	BABULAL SHARMA	18-11-2020	25-08-2020
3	COMMERCIAL COURT AJMER	AJMER	50/2020	SBI/ HI FUN FASHION	BABULAL SHARMA	18-11-2020	09-10-2020
4	COMMERCIAL COURT AJMER	AJMER	51/2020	SBI/SHREE BALAJI	BABULAL SHARMA	18-11-2020	09-10-2020
5	COMMERCIAL COURT AJMER	AJMER	52/2020	SBI/SHIV KUMAR	BABULAL SHARMA	18-11-2020	25-08-2020
6	COMMERCIAL COURT AJMER	AJMER	58/2020	I C I C I/ PRIYA JAIN	VIJAY KUMAR SWAMI	02-11-2020	26-07-2020

न्यासाधीश

वाणिज्यिक न्यायालय अजमर

				MONTH NOVEM	BER 2020		
				FORM 3			
	LIST OF C	ASES IN WHIC	CH ELECTRON	IC SERVICE OF PR	OCESS HAS TAK	EN PLACE DURING	THE MONTH
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL)

न्यायाधीरा कणिज्यिक न्यायालय अजमर

		M	ONTH NOVEMBER 2	020		
	LIST OF TO	TAL NO. OF CASE	S RANDOMLY ALLC	CATED DURING T	HE MONTH	
			FORM-4			
S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURN (NO OF CASES RANDOMLY ALLOCATED
	2	3	4	5	6	7
1	2		2777	NIL	NIL	NIL
1	COMMERCIAL COURT AJMER	NIL	NIL	MIL		

वाणिज्यिक न्यायालय अजमर

				MONTH NOVEM	1BER 2020		
-				FORM		THE M	ONTH
ACCOUNTS OF THE PARTY OF THE PA	LIS	T OF CASES I	N WHICH CAS	E MANAGEMENT	HEARING WAS H	ELD DURING THE MO	DATE OF CASE
S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
		3	4	5	6	7	8
ı	Z	3		- I - T DII A TII	1.SH.	08-05-2018	04-11-2020
	COMMERCIAL COURT AJMER	AJMER	02/2018	RAMRAJ AUTO	RAMSWAROOP 2. SH. VINOD BHARADWAJ	00-03-2010	

न्यायाधीय जाणिज्यिक न्यायालय अजमर

COMMERCIAL COURT AJMER MONTH NOVEMBER 2020

FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF NOVEMBER 2020

S N O.	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATION	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL		DATE OF EXECUTIO N OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	COMMERCIAL COURT AJMER	AJMER	-	-	-	-	-	-	-	-	-	-	-

न्यायाधीश

मणिज्यिक न्यायालय अजमर

	OVD CO.		FORM -7			
	SUMMARY	OF COMMERCIA	AL CASES DURING TH	HE MONTH NOVE	MBER 2020	
CNO			NOVEMBER- 2020			
S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1321	77	03	1395

न्यायाचीश वाणिज्यिक न्यायालय अजमर

	LIST OF CASES RECEIVE	ED FOR PRE-INSTIT	SEE RULE 10(2)	N AND SETTLEME	NT DURING THE MO	ONTH
S.NO.	NAME OF MEDIATION CENTRE	TOTAL NO. OF	TOTAL NO. OF APPLICATIONS	TOTAL NO. OF CASES SETTELED	TOTAL NO. OF NON STARTER CASES	00
1	2	3	4 NIL	5 NIL	NIL	NIL
1	NIL	NIL	MIL			1.0.

वाणिज्यिक न्यायालय अजमर

COMMERCIAL COURT JODHPUR METRO, JODHPRU Month NOVEMBER 2020

Form 7

1397

Sr.

No.

Court

Commercial Court

District

Jodhpur

ou	mmary of Commercial Ca	ises during the month		
	Total number of cases pending on the 1st day of		Total number of cases disposed during the	Total number of cases pending at the end of the month

month 706 13

क्यार्था अधिका वाणिज्यिक न्यायाः स्व

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - NOVEMBER 2020

Form 5 List of cases in which Case Management Hearing was held during the month

Sr.	Court	District	0 11	Contract of the Contract of th	g					
No.	Count	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management			
1	2	3	4	5		The same of the sa	learing			
1	Commercial court	Jodhpur		3	6	7	100			
	_ Commercial Court	Joanpur	**				(2n) -			

व्यायातीय वाणिज्यक न्यावालय जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - NOVEMBER 2020

	Form 4 List of total no. of cases randomly allocated during the month												
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)							
1	2	3	4	5	6	7							
1	Commercial Court	Jodhpur	Commercial court Jodhpur	-	-								

न्यायाधीश वाणिज्यिक न्यायालय जोधपुर

		COMME	RCIAL COUR	T JODHPUR METRO	O, JODHPUR		
				NOVEMBER 2020			
				FORM 3			
		List of cases in v	which Electronic Se	rvice of Process has taken p	lace during the mo	nth	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	1,18
1	Commercial Court	Jodhpur			NIL		(20)

न्यायाधीः वाणिष्यिक न्यायालय जोधपुर

	COMM	ERCIAL COU	RT JODHPU	R METRO, JOI	OHPUR		
			H NOVEMB				
41.00	List of cas	es in which e-Payn	Form 2 nent of Court fee	es was made during t	he month		
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1	2	3	4	5	6	7 (8
1	Commercial court	Jodhpur		-	NIL		X

करादामधिशं चाणिज्यिक न्यायालय जोधपुर

			CO	MMERCIAL COURT JODHPU	R METRO, JO	DDHPUR			
				Month NOVEMBE	R 2020				
				Form 1 List of cases e-filed during	the month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	2	3	4	5	6	7	8	9 x	10
1	Commercial Court	Jodhpur			NIL				401

न्याराष्ट्रीश चाणिज्यिक न्यायालय जोधपुर

Court Name COMMERCIAL COURT KOTA Month NOVEMBER 2020

	Cummar	v of Com	Form 7 mercial Case	es during the	month	
Sr. Court No.		strict	Total number of cases pending on the 1st day of the mont	number of cases instituted during the	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	-2		-3	-4		-6
1 COMM 1 COUR	ERCIAL T KOTA	kOTA	997	3	8	992
				Page 1	चा	न्यायाधीश अञ्चिक न्यायालय कोटा (राज.)

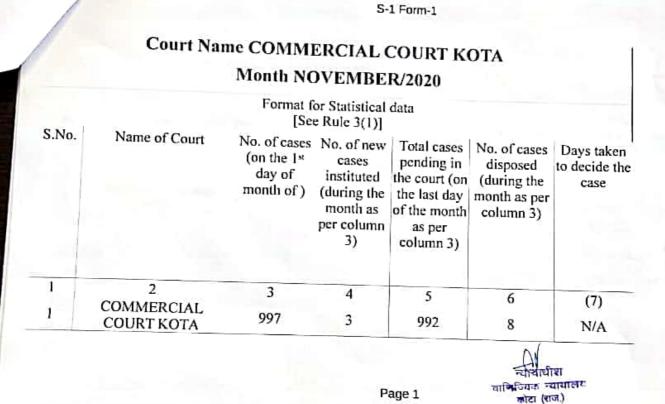
Court Name COMMERCIAL COURT KOTA Month NOVEMBER /2020

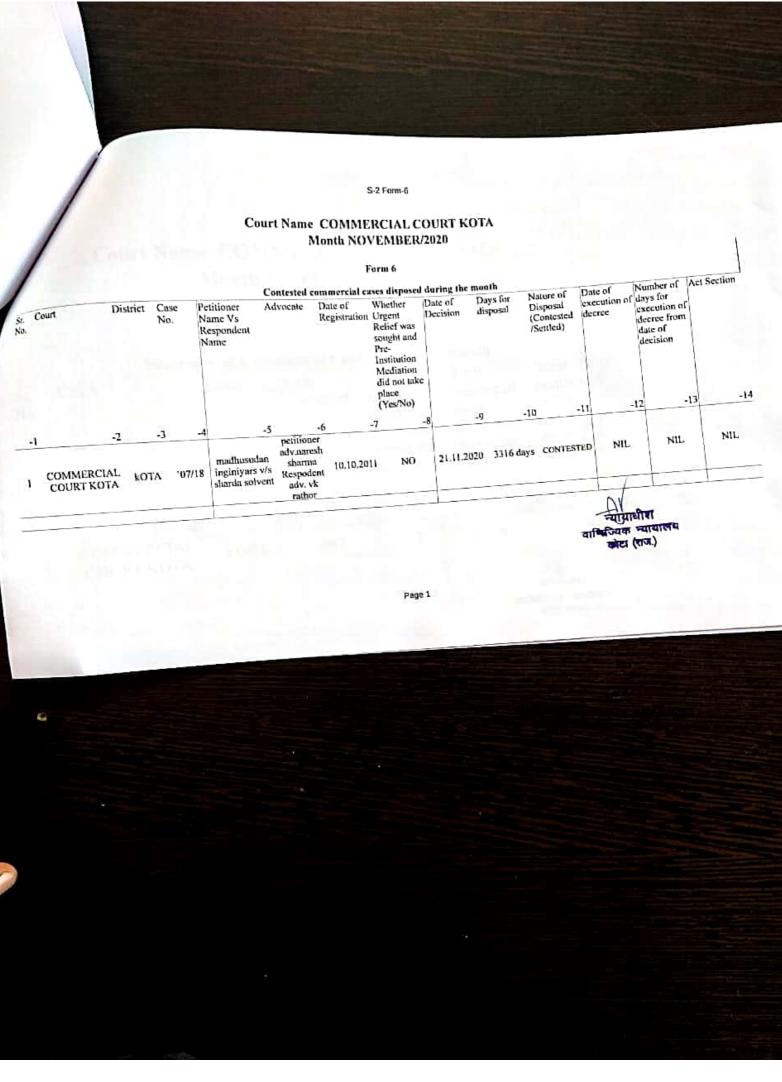
	List of case	s in which C		orm 5 ment Hearing v	vas held duri	ng the montl	n
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of	Date of case
	-1	-2	-3	-4 -5	-6		7 -8
1	COMMERCIAL COURT KOTA		NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाकिज्यक न्यायालय कोटा (राज.)

COMMERCIAL COURT KOTA NIL NIL NIL NIL NIL NIL 1 KOTA NIL

> गा**भि**ज्यिक न्यायालय कोटा (राज.)





Court Name COMMERCIAL COURT KOTA Month NOVEMBER 2020

Fo	rm 3List of cases in	which Elec	tronic Servi	ce of Process I	nas taken pl	ace during th	e month
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL 📕	NIL	NIL	NIL
2		The state of the s					



Court Name COMMERCIAL COURT KOTA Month NOVEMBER/2020

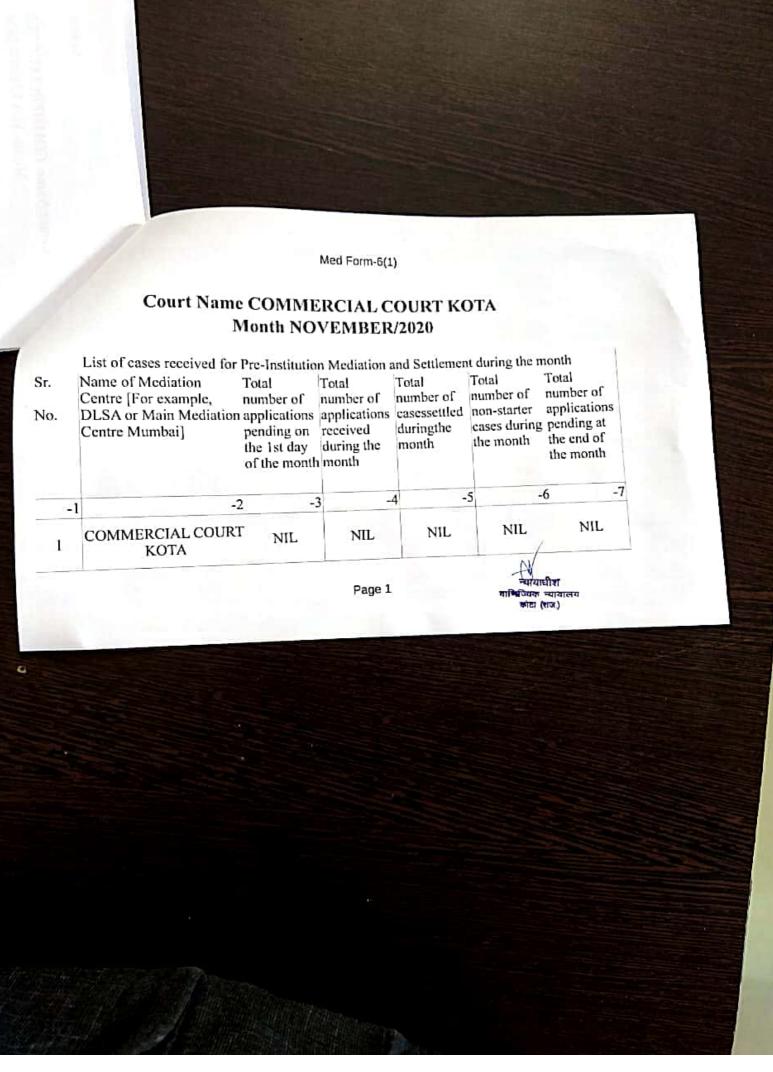
il i	List of total n	o. of cases r	Form 4 andomly al	located durin	g the month	- 4
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL
2					Ala	NOT.

Court Name COMMERCIAL COURT KOTA Month NOVEMBER/2020

Form 2 List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL

न्यासधीश वाश्वित्यक न्यायाल कोटा (११ज.)



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Statical	Data	For	mat
Statical	Dala	FUI!	Hal

SCHEDULE Format for statistical data for the Month of November, 2020 (See Rule 3) No. of cases pending No. of New cases instituted Total cases pending in the court Name of the No. of cases disposed (during Average no. of days taken to (on the 1st day of (during the month as per (on the last day of the month as Court the month as per column 3) decide the case Month) column 3) per column 3) (3) (1) (2) (4) (5) (6) (7) Judge, Commercial 1740 209 N/A Court no 1, 1949 9 Jaipur Metro-II

Randomly Allocated case

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-4

List of total no. of cases randomly allocated during the month

S. N0.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)

Commercial
Court no 1,
Jaipur MetroII

---Nil-----

Case management hearing

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II				Nil		

न्यायाधीश न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जयपुर Contested case list

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-6

Contested Commercial Cases disposed during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for Disposal	16 contacted Sat	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	CMC 97/2020 (79/2020)	M/s Parvati Gas Service V/s Bharat Petroleum Corporation Ltd.	Sh. Devidutt Sharma Sh. Jaiprakash Gupta	13-10-2020	Nil	10-11-2020	29	Contested	Nil	Nil	Stay Application u/s 9 of Arb. Act

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-7

			2 0,	1111 /		
	S	ummary o	of Commercia	al Cases durin	g the month	
SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur Metro-II	1740	209	9	1940

pre institution mediation

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil		

Electronic process list

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro-	Jaipur	Nil	Nil	Nil	Nil	Nil

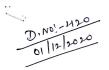
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

				bist of cases in which e-r ayment of Court lees was ma	de during the month		
SN	Court District Case No. Petitioner v/s		Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge,	Jaipur	402/2020	SNG Realestate Pvt. Ltd. vs. Saurabh Agarwal	Sh. Naresh Kumar Sejvani	05-11-2020	04-11-2020
2	Commercial Court no 1, Jaipur Metro-	Jaipur	403/2020	M/s K.K. Carriers vs. Principal Secy., Local Self Govt.	Sh. Satish Chandra Mittal	05-11-2020	05-11-2020
3	11	Jaipur	404/2020	Global Waste Management vs. Principal Secy., Local Self Govt.	Sh. Satish Chandra Mittal	05-11-2020	05-11-2020
4		Jaipur	363/2020	Union Bank of India vs. Jagdish	Sh. Rajendra Kumar Pareek	06-11-2020	03-11-2020
5		Jaipur	364/2020	State Bank of India vs. M/s S R Distributors	Sh. Jayant Vajhe Jaipuria	07-11-2020	05-11-2020
6		Jaipur	366/2020	Bank of Baroda vs. M/s The Hygiene Concepts	Sh. Sanjog Gupta	09-11-2020	05-11-2020
7		Jaipur	367/2020	State Bank of India vs. Shiva Agencies	Smt. Sarita Sharma	18-11-2020	06-10-2020
8		Jaipur	368/2020	M/s Mahalaxmi Trading Co. vs. Jalaram Craft Enterprises	Sh. Mudit Singhvi	19-11-2020	18-11-2020
9)	Jaipur	371/2020	M/s Clay Craft (India) Pvt. Ltd. vs. M/s Arta Borch Ceramics	Sh. Dharmendra Kumar Gupta	25-11-2020	23-11-2020
1	0	Jaipur	373/2020	Union Bank of India vs. M/s Shree Ganpati Batteries	Sh. Aditya Mitruka	26-11-2020	26-11-2020
1	1	Jaipur	374/2020	MSR Infratech vs. M/s Neemrana Estate Pvt. Ltd.	Sh. Vikash Sharma	27-11-2020	26-11-2020



Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month November, 2020

	Format for Statistical data [See Rule 3(1)]										
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	court (on the last day of the the month as per column 3) the case							
-1	-2	-3	-4	-5	-6	-7					
1	C.C. 2,	786	0	785	1	N/A					

Judge Commercial Court No. 2 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month November, 2020

	Withith November, 2020										
	Form 1										
			List of ca	ases e-fileo	d during t	the month	1				
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing		
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10		
1	C.C.2	Jaipur Metro II, Jaipur	I, Nil								

Note:- Humbly submitted that Form 1 may not be called from this court as Commercial Court No. 1 is the Only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High Court after certain intervals. Regards!

Judge Commercial Court No. 2 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month November, 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

				D .::			Data of a
				Petitioner			Date of e-
				Name Vs		Deta of	payment
Sr.				Respondent		Date of	of Court
No.	Court	District	Case No.	Name	Advocate	Registration	Fees
-1	-2	-3	-4	-5	-6	-7	-8
		Jaipur Metro					
1	C.C. 2	II, Jaipur	Nil	Nil	Nil	Nil	Nil

Note:- Humbly Submitted that Form 2 may not be called from this court as Commercial Court No.1 is the Only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High Court after certain intervals. Regards!

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month November, 2020

Form 3 L	Form 3 List of cases in which Electronic Service of Process has taken place during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of				
-1	-2	-3	-4	-5	-6	-7	-8				
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil				

Note:- Most Humbly submitted that this Statement may not be called from this court as in the transfer/assigned matters parties come present with the matters as they have already been served after institution in Commercial Court No 1. In any interlocutory application(s) as well the otherside remain present physically in the court.

Judge Commercial Court No. 2 Jaipur

Lion Altri

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month November, 2020

	Form 4 List of total no. of cases randomly allocated during the month										
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)					
-1	-2	-3	-4	-5	-6	-7 ´					
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil					

Judge Commercial Court No. 2 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month November, 2020

Form 5
List of cases in which Case Management Hearing was held during the month

	I ict of case	es in which C	lase Manage	ment Hearin	g was neiu u	uring the mon	i Ci I
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil



Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month November, 2020

Form 6 Contested commercial cases disposed during the month

	Contested Commercial Cases disposed during the month													
	Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name		Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/ No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)			
Ì	-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
	1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Judge
Commercial Court No. 2

Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month November, 2020

Form 7

Summary of Commercial Cases during the month

		Cummung of	Commercial Ca			
Sr.	Court	District				Total number of
No.			cases pending	cases instituted	cases disposed	cases pending at
1.0.			on the 1st day of		during the	the end of the
			the month	month	month	month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	786	0	1	785
- 1 - 2						

Judge Commercial Court No. 2 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month November, 2020

I	List of cases received for Pre-Institution Mediation and Settlement during the month											
Sr. No.		Name of Mediation Centre [For example, DLSA or Main	Total number of applications pending on	Total number of applications received during the month	Total number of casessettled duringthe	Total number of non-starter cases during	Total number of applications					
	-1	Mumbai] -2	-3	-4	-5	-6	5 -7					
	1			Nil		•						

Judge Commercial Court No. 2.
3 Jaipur

				Statical Data Fo	rmai	
			Format for statistical d	SCHEDULE lata for the Month of Nove (See Rule 3)	ember, 2020	
SN	Name of the Court	No. of cases pending (on the 1st day of	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)		Average no. of days taken to decide the case (7)
1)	(2)	Month) (3)	(4)	(5)	(6)	
1	Commercial Court no 3. Jaipur Metro-II	648	1	648	1	N/A

अनुमन्पार्वि सावाधीश वाणिज्यिक ज्यानाच क्रम-3 जयपुर

e-court fees

Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
ì	Commercial Court no 3, Jaipur Metro- Il	Nil	Nil	Nil	Nil	Nil	Nil

क्षाचाधीश वाणिव्यिक जायालय क्रम-3 जवपुर

Electronic process list

Commercial Court No 3, Jaipur Metro-II

Month November 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

					The second second	inen place during the	, month
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil

अन्तरम् भाष्ट्री भाषाचितः चर्चान्य व । । व्यक्तिस्य

Randomly Allocated case

Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name		Case type	Case Count (No. of cases
(1)	(2)	(3)	(4)	(5)	(6)	randomly allocated)
1	Commercial Court no3, Jaipur Metro- H				Nil	

अनुम्पाहरी आयाधीस बाणिज्यिक प्राथम क्रम-३ जवपुर

Case managemen hearing

Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- 11				Nil		

अनुम्य पानि अस्तिमाधीश आणिविस्ता स्वास्था सम्म-अ

Contested case list

Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-6

Contested Commercial Cases disposed during the month of Special Cases, 2020

					· · · · · · · · · · · · · · · · · · ·	iui Cases u	isposed during th	e montn	OI MARIO	1366 , 2020	O .		
SN	Court	District	Case No.		Advocate	Date of	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	D-1	Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of	Act Section
(1)	(2) Commercial	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	decision	
	Court no 3,	lainur						(-)	(10)	(11)	(12)	(13)	(14)
1	Jaipur Metro-H	r Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

अनुमा पार्टिन सीमाधीर वाणिन्यिक भावाल. स्वत्या

Summary of commercial cases

Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-7

Summary of Commercial Cases during the month

SN (1)	Court	District	Total no. of	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court no 3, Jaipur Metro- II	Jaipur Metro-II		1	(6) 1	648

जावार्थाश चाणिज्यिक प्यास्त्रवय फ्रम-3

pre institution mediation

Commercial Court No 3, Jaipur Metro-II

Month November-2020

[See rule 10 (2)]

	Name of Mediation Centre [For example.	eccived for Pr	e -Institution	Mediation and	d Settlement du	iring the month
(1)	DISAMA	pending on the	applications received during	Total no. of cases settled	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
1	(2)	(3)	(4)	(5) Nil	(6)	(7)

अनुम पादी जीवाधीश वाणिज्यिक न्यायालय क्रम-3 जपपुर

Med Form-6(2)

					Co	urt Name-	Commer	cial Court	no. 4, Jai	pur					
						M	onth – O	tober, 20	20						
S. No		No. of application received by Authority		plicant Party	Nature of Op	pposite Party	No.	of applicatio	ns slab- wise	as per Schedu	ıle-II	No. of application disposed off as per Rule 3(4) and 3(6)			where parties reached a settlement as per Rule
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				7(1)(vii)
-1	-2	-3	-4	-5	-6	-7			-8			-9	-10	-11	-12
1		-		-201	- 1	-		-	-	-	118/5-119		-	- 1	-

Med Form-6(1)

	Court N	Name- Con	nmercial (Court no. 4	, Jaipur	
		Month	- Novemb	er, 2020		
List o	f cases received	for Pre-Instit	ution Mediati	on and Settle	ment during t	he month
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	received during the	Total number of case settled During the month	number of non-starter cases during	Total number of applications pending at the end of the month
	-1	2 -3	3 -4	1 -5	-6	-
1					-	-

न्यायाधीश वाणिन्यिक न्यायालय, क्रम-4 जयपुर

S-2 Form-7

		Court N	lame- Co	n	nmercial C	ourt no. 4	, Jaipur	
			Mont	h -	- Novemb	er, 2020		
					Form 7			
		Sumn	nary of Con	mr	nercial Case	during the	month	
Sr. No.		Court	District		number of cases pending on	number of cases instituted during the		Total number of cases pending at the end of the month
	-1	-2	2	-3	-4	-5	-6	-
	1	Commercial Court no. 4, Jaipur	Jaipur		824	3	4	823

वाणिज्यिक न्यायालय, क्रम-व जयपुर

S-2 Form-6

				C	ourt Nam	e- Comme	rcial Cour	t no. 4, J	aipur				
						Month – C	ctober, 20	20					
						Fo	rm 6						
					Contested cor	nmercial cas	es disposed d	luring the	month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate		Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/ No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree		Act Section
1	-1	2 -3	3 -4	1 -5	-	6 -7	7 -1	3 -	9 -10	-1	1 -12	-13	-14
1	Commercia Court no. 4 jaipur	THE RESERVE OF THE PERSON NAMED IN		-	-	-	-	-	-	-	-	-	-

व्यायाधीश वाणिन्यिक न्यायालय, क्रम-4 जयपुर

S-2 Form-5

		C	ourt Name	- Commer	cial Court	no. 4, Jai	pur	
			1	Month- Oc	ctober, 202	20		
	L	ist of case	s in which Ca		rm 5 ent Hearing v	was held dur	ing the mont	h
Sr. No.	(Court	District	Case No.	Case No. Petitioner Name Vs. Respondent Name		Date of Registration	Date of case management Hearing
	-1		2 -3	3 -4	-5	-6	-7	
		Commercia Court no. 4 Jaipur	THE PERSON NAMED IN COLUMN	-	-	-	-	-

न्यायाधीश वाणिज्यिक न्यायालय, क्रम 4 जयपुर

S-2 Form-4

	Court N	ame- Con	nmercial	Court no. 4	, Jaipur	
		Month	1- Octobe	r, 2020		
	List of total	no. of cases 1	Form 4 randomly al	llocated durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur		Ni	1	

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-4 जयपुर

S-2 Form-3

	Cou			cial Court vember, 202		pur	
Form:	3List of cases in		d and subsequences to the			ace during th	e month
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-

न्यायोधीश वाणिज्यिक न्यायालय, क्रम-4 जयपुर

S-2 Form-2

	Cou	ırt Name	- Commer	cial Court	no. 4, Jaij	pur	
		M	Ionth- Nov	ember, 20	20		
	List of cases	in which e-l	-	rm 2 Court fees was	made duri	ng the month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment o
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-			-	-

न्यायोधीश वाणिज्यिक न्यायालय, क्रम-जयपुर

S-2 Form-1

		Co	urt Name	- Commerc	ial Court	No. 4, Jai	pur		
			M	Ionth- Nov	ember, 20	20			
			List o	For f cases e-filed	THE RESIDENCE OF THE PARTY OF T	month			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	Commercial Court no. 4, Jaipur	Jaipur	-			Nil			_

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-4 जयपुर

S-1 Form-1

	Court	Name - C	Commercia	al Court no	o. 4, Jaipur	
		Mon	th – Nover	nber, 2020		
		Fo	rmat for Stati [See Rule :			
S.No.	Name of Court	No. of cases (on the 1st day of month of)	cases instituted (during the	pending in the court (on	(during the month as per	to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4,	824	3	823	4	-

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-4 जयपुर

Statical Data Format

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE

Format for statistical data for the Month of Nov. 2020

(See Rule 3)

				(-			
S	N	Name of the Court	No. of cases pending (on the 1 st day of Month)	1 st day of (during the month as per (on the last day of the month as			Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
	1	Commercial Court Udaipur	846	58	888	16	Approximately 2244 Days

Judge

Commercial Court,

Udaipur

e-court fees

Commercial Court, Udaipur

Month Nov.-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1	Commercial Court Udaipur	Nil	Nil	Nil	Nil	Nil	Nil			
					Judge Z. 2020 Commercial Court, Udaipur					

Electronic process list

Commercial Court, Udaipur

Month Nov. 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent Advocate		Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	Case No79/2019 Execution	M/s Pandey Minral Versus Sacmi ceramics	Sanjay Somani	16-05-2019 (Mail Date 23-11-2020)	-

Judge

Commercial Court,

U'daipur

Randomly Allocated case

Commercial Court, Udaipur

Month Nov.-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	_	-

Judge 2.12.2020
Commercial Court
Udaipur

-

Commercial Court, Udaipur

Month Nov.-2020

Form-5

List of cases in which Case Management Hearing was held during the month

	and the month								
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)		
1	Commercial Court, Udaipur	Udaipur	18/2019 CO, CIS No.18/2019 Civil Suit		Shree Hemant Joshi Vs Shree Girishpuri	12.04.2019	09.11.2020		
2	Commercial Court, Udaipur	Udaipur	63/2019 CO, CIS No.63/2019 Civil Suit	M/s Vinayak Audio Vision Vs M/ Dev Electronics	Shree Praveen Khandelwal Vs Deu Electronics	21.08.2019	17.11.2020		
3	Commercial Court, Udaipur	Udaipur	28/2019 CO, CIS NO. 28/2019 CIVIL SUIT	State Bank Of India Vs Smt. Chanda Babel	Shree Satyanarayan Gupta Vs Shree Sant Lal Agrawal	04.05.2019	19.11.2020		
4	Commercial Court, Udaipur	Udaipur	41/2019 CO, CIS No. 41/2019 Civil Suit	M/s Shiv Engineering Vs Nagar Parishad Banswara	Shree Sushil Kothari Vs Shree Ashok Singhwi	02.02.2018	19.11.2020		

Judge Commercial Court,

Udaipur

Contested case list

Commercial Court Udaipur

Month Nov.-2020

Form-6

Contested Commercial Cases disposed during the month of Nov. 2020

			Y	ested Commercial		3	tire momen	0111011							
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for Disposal	Nature of Disposal (Contested/Se ttled)	Date of executio n of decree	execution	Act Section		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)		
1					CIS No.16/2018 CM-38	Raj.State V/s Narayanlal	Shri Hitesh Giri V/s Anurag Sharma	18-5-2007	No	23/11/20	4938 Days		-	-	Sec.34 Arb.Act.
2	Commercial Court	Udaipur	CIS No.17/2018 CM-38	Narayan lal V/s Raj.State	Shri Hitesh Giri V/s Anurag Sharma	18-5-2007	No	23/11/20	4938 Days	Contested	-	-	Sec.34 Arb.Act.		
3		CIS No.3/2020 CM-41	Smt.Rajni Rathor V/s Awasiya Abhiyanta	Shri Lalit Jain V/s Pawan Singhal	17-7-2020	No	21/11/20	127 Days	Contested	-	-	O9 R 13 & O9R9 CPC			

Judge Commercial Court
Udaipur

Commercial Court Udaipur

Month Nov.-2020

Form-7

	Summary of Commercial Cases during the month										
SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	Commercial Court, Udaipur	nercial Court, Lidainur 946 50			888						
	Judge 2-12-2020 Commercial Court, Udaipur										

pre institution mediation

Commercial Court Udaipur

Month Nov.-2020 [See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	28	14	31	31	11

नोट :— इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।

> Judge Commercial Court Udaipur